IV. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Finance) and Security Printing and Minting Corporation of India Limited (SPMCIL), for the year 2008-2009. [Placed in Library. See No.L.T. 8948/08]

Notification of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): Sir, I lay on the Table:

- (i) A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification G.S.R.730 (E) dated the 26th November, 2007, publishing the Liquified Petroleum Gas (Regulation of Supply and Distribution) Amendment Order, 2007, under sub-section (6) of section 3 of the Essential Commodities Act, [Placed in Library. *See* No.L.T. 9132/08]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas under section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-
 - G.S.R. 340(E), dated the 6th May, 2008, publishing the Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand Natural Gas Pipelines) Regulations, 2008.
 - (2) G.S.R. 540(E), dated the 17th July, 2008, publishing the Petroleum and Natural Gas Regulatory Board (Affiliate Code of Conduct for Entities Engaged in Marketing of Natural Gas and Laying, Building Operating or Expanding Natural Gas Pipeline) Regulations, 2008.
 - (3) G.S.R. 541(E), dated the 17th July, 2008, publishing the Petroleum and Natural Gas Regulatory Board (Access Code for Common Carrier or Contract Carrier Natural Gas Pipelines) Regulations, 2008.
 - (4) G.S.R. 612 (E), dated the 27th August, 2008, publishing the Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for City or Local Natural Gas Distribution Networks) Regulations, 2008. [Placed in Library. for (1) to (4) See No.L.T. 9134/08]

MOU (2008-09) between the Govt. of India and TSL, Allahabad

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RAGHUNATH JHA): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Triveni Structurals Limited (TSL), Allahabad, for the year 2008-2009. [Placed in Library. *See* No.L.T. 9350/08]